					ere for previous Lis	, ,				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	85	1457095509	74	1262799838	17.51		194295670		Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	4885804689	4	4885804689	67.73				<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	965932498	5	938500494	13.01		27432004		<u>Annexure 4</u>
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)							194295670		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	338791446	1	126808710	1.76			211982736	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	2057900000	1	0					<u>Annexure 9</u>
Total		100	9705524142	85	7213913731	100.00		221727674	211982736	